

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SEBI SPL CASE	100093/2014	Securities and Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100094/2014	Securities and Exchange Board of India Vs CDP Fincap Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100136/2014	Securities and Exchange Board of India and Anr. Vs Ritwa Finvest Pvt. Ltd. and Ors.	
<u>HEARING</u>				
4	SEBI SPL CASE	100246/2015	Securities and exchange Board of India Vs Smt. Hansa J. Shukla	
5	SEBI SPL CASE	100042/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PAGODA FORESTS LTD.	
6	SEBI SPL CASE	100011/2017	Securities and Exchange Board of India.....complainant Vs Yuraj Shetty	
7	SEBI MA	100808/2020	Securities Exchange Board of India (SEBI) Vs Arvind Kumar B. Shah	Kushal Mor
<u>STATEMENT US 313 CR.P.C.</u>				
8	SEBI SPL CASE	100235/2014	Securities and Exchange Board of India Vs Anil Dashrathlral Modi	
9	SEBI SPL CASE	100092/2015	Securities and Exchange Board of India Vs Mangalaben A. Doshi.	
<u>EVIDENCE</u>				

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10	SEBI SPL CASE	100398/2014	Securities and Exchange Board of India Vs Bharat Patel	Manish Bundel
(Main Matter SEBI MA/0100132/2014)				
<u>DOCUMENTS</u>				
11	SEBI SPL CASE	100105/2014	Securities And Exchange Board of India Vs Shri. Ketan U. Parekh and Ors.	
12	SEBI SPL CASE	100184/2014	Securities and Exchange Board of India Vs Amit Shah	
13	SEBI SPL CASE	100209/2014	Securities and Exchange Board of India Vs Jhaveri Securities and 1 Anr.	
14	SEBI SPL CASE	100270/2014	Securities and Exchange Board of India Vs Tushar s. Jhaveri	
15	SEBI SPL CASE	100302/2014	Securities and Exchange Board of India Vs Tushar Jhaveri	
(Main Matter SEBI MA/0100060/2014)				
16	SEBI SPL CASE	100440/2014	Securities and Exchange Board of India Vs PCS Stock Broking pvt. ltd. and ors	Sharad Bansode
<u>STAYED BY HONBLE HIGH COURT</u>				
17	SEBI SPL CASE	100026/2014	Securities and Exchange Board of India Vs Alfavision Planlation ltd. and ors	
<u>REPLY/SAY</u>				
18	SEBI SPL CASE	100028/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PARAS CHAPLOT	pp
<u>APPEARANCE</u>				

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19	SEBI SPL CASE	100166/2014	Securities and Exchange Board of India Vs Eternal Agro Ltd and Ors.	
20	SEBI SPL CASE	100409/2014	Securities and Exchange Board of India Vs Dilip Singh Rathod	
(Main Matter SEBI MA/0100112/2014)				
21	SEBI SPL CASE	100007/2015	securities and Exchange Board of India Vs ACE Agro Products Ltd. and ors	P. S. Prasad
22	SEBI SPL CASE	100006/2017	Securities and Exchange Board of India .. Complainant Vs Seagull Leafin Ltd. .and 4 ors. .. Accused	
23	SEBI SPL CASE	100012/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SURENDRA JIWAJKAAND 24ORS	pp
24	SPL.CASE	226/2020	SEBI Vs CHAMPION FINSEC LTD.....OTH 4	PP
25	SPL.CASE	274/2020	SEBI Vs SHAREPRO SERVICES(I) PVT.LTD AND 17 ORS.	PP
<u>STEPS</u>				
26	SEBI SPL CASE	100044/2014	Securities and Exchange Board of India Vs Wealth Argo Plaintaion India Ltd and Ors.	
27	SEBI SPL CASE	100353/2014	Securities and Exchange Board of India Vs MS Information Technology India ltd. and ors 8	Debashis Bandyopadhyay

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28	SEBI SPL CASE	100367/2014	Securities and Exchange Board of India Vs Ms Gordan Herbert Ltd. and ors	Siddharth Dachalwal

(Main Matter SEBI MA/0100204/2014)

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100210/2014	Securities and Exchange Board of India Vs Harshad C. Shah	
2	SEBI SPL CASE	100316/2014	Securities and Exchange Board of India Vs MS. Soundcraft Industries Ltd.	
3	SEBI SPL CASE	100317/2014	Securities and Exchange Board of India Vs MS Kolar share Pvt. Ltd	
4	SEBI SPL CASE	100450/2014	Securities and Exchange Board of India Vs R. m. Mishra	Sharad Bansode
5	SEBI SPL CASE	100006/2015	Securities and Exchange Board of India Vs Ford Brothers Capital Services Ltd	Sharad Bansode
<u>CHARGE</u>				
6	SEBI SPL CASE	100106/2014	Securities and Exchange Board of India Vs Ahura Mazda Dairy Farm Incorporated and Anr.	
7	SEBI SPL CASE	100132/2014	Securities and Exchange and Board Of India Vs Shri. Sunil Sharma	
8	SEBI SPL CASE	100168/2014	Securities And Exchange Board of India Vs Shrishrimal Plantation Ltd. and Anr.	
9	SEBI SPL CASE	100314/2014	Securities and Exchange Board of India Vs Mayur Jadeja	

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10	SEBI SPL CASE	100065/2015	Securities and Exchange Board of India Vs Rajendra Adukia	
(Main Matter SEBI MA/0100236/2014)				
11	SEBI SPL CASE	100067/2015	Securities and Exchange Board of India Vs Rajendra Adukia	
(Main Matter SEBI MA/0100237/2014)				
<u>COMPLIANCE</u>				
12	SEBI SPL CASE	100052/2015	Securities and Exchange Board of India Vs Ms. Bhuvan Tripura Industries Ltd. and Anr.	
(Main Matter SEBI MA/0100095/2014)				
13	SEBI SPL CASE	100057/2016	THE STATE OF SECURITIES AND EXCHANGE BOARD OF INDIA. Vs M/S. SAI PRASAD FOODS LIMITED AND ORS.03	Law Global.
<u>STAYED BY HONBLE HIGH COURT</u>				
14	SEBI SPL CASE	100059/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs HARINARAYAN G. BAJAJ AND ANOTHER 01	
<u>AWAING REPORT T.C.</u>				
15	SESSIONS CASE	100104/1988	StateSS Branch Vs Laxsmi Isarvel Nadar	A.P.P.
16	SESSIONS CASE	100188/1988	State Nirmal Nagar P.S. Vs Gurbux Rajbahaddur Singh 6	A.P.P.
<u>REPORT</u>				
17	SEBI SPL CASE	100035/2014	Securities and Exchange Board of India Vs Ms. Mahamaya Plantation Pvt Ltd. and Ors.	

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18	SEBI SPL CASE	100036/2014	Securities and Exchange Board of India Vs Ms. Gaurav Plantation Pvt. Ltd. and ors.	
19	SEBI SPL CASE	100047/2014	Securities and Exchange Board of India Vs Ms. Green Fringer Forest and Orchards Pvt. Ltd. and Ors.	
20	SEBI SPL CASE	100191/2014	Securities and Exchange Board of India Vs Balwant Textile Mills Ltd and Ors.	
21	SEBI SPL CASE	100283/2014	Securities and Exchange Board of India Vs Ramniklala Patel	
22	SEBI SPL CASE	100328/2014	Securities and Exchange Board of India Vs Ravi Kumar Ghosh	
23	SEBI SPL CASE	100391/2014	Securities and Exchange Board of India Vs Gopal Kupposwami Ramourti and ors 5	Samrat Dutta
(Main Matter SEBI MA/0100214/2014)				
24	SEBI SPL CASE	100114/2015	Securities and Exchange Board of India Vs Amit Shantilal Mehta	
25	SEBI SPL CASE	100175/2015	Securities and Exchange Board of India Vs Yogini V. Patel	
26	SEBI SPL CASE	100186/2015	Securities and Exchange Board of India Vs MS Saral Websites and Exim Pvt. Ltd. and two others	

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<u>ARGUMENTS</u>				
1	CRI APPEAL	100816/2015	Mohd. Nafees Noor Mohd.@MA-248915,BA-244315-Aplnt. Vs C. R Bawiskar and State-Respdt.	Mahendra D. Jain and Prakash Purohit
<u>HEARING</u>				
2	SEBI SPL CASE	100030/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. VIJAY BABUNA	
3	SEBI MA	100596/2018	STATE GOVERNMENT Vs Falcon Tyres Limited and anr.	
<u>EVIDENCE</u>				
4	SEBI SPL CASE	100138/2014	Securities and Exchange Board of India Vs N. Belle International Pvt. Ltd. and Anr.	
5	SEBI SPL CASE	100352/2014	Securities and Exchange Board of India Vs MS M Belle International pvt. ltd.	
6	SEBI SPL CASE	100363/2014	Securities and Exchange Board of India Vs Chandrakant Mehta	Anamika Ahir
(Main Matter SEBI MA/0100196/2014)				
7	SEBI SPL CASE	100002/2015	securities and Exchange Board of India Vs Nokia Finance International Ltd	Sharad Bansode
8	SEBI SPL CASE	100077/2015	Securities and Exchange Board of India Vs Ms Satpura Green Forest Ltd. and 7 ors,	
9	SEBI SPL CASE	100167/2015	Securities and Exchange Board of India Vs Tushar Sharadbha Jhaveri	
10	CRI APPEAL	100826/2015	Anwar Zaidi So Hasnian Zaidi @ MA 253315 @ BA 249215 - Applicant Vs Masud Farid Ahmed - The State of Maharashtra - Respondent	Rajender Singh Saluja

DOCUMENTS

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11	SEBI SPL CASE	100261/2014	Securities and Exchange Board of India Vs Ms Diamond Tree teak Plantaion and ors 8	
12	SEBI SPL CASE	100430/2014	securities and Exchange Board of India Vs Suman Motels Ltd. and ors.	A. Chandra
<u>COMPLIANCE</u>				
13	SEBI SPL CASE	100007/2013	Securities and Exchange Board of India Vs Pratik Shah	Modi
<u>REPLY/SAY</u>				
14	SEBI SPL CASE	100411/2014	Securities and Exchange Board of India Vs Mihir Ghelani, Propritor of MS Mohan Investments	Sanjay Chandel
15	SEBI SPL CASE	100088/2015	Securities and Exchange Board of India Vs Innovision E-Commerce Ltd. and 3 ors.	
(Main Matter SEBI MA/0100093/2014)				
<u>STEPS</u>				
16	SEBI SPL CASE	100087/2014	Securities and Exchange Board of India Vs Tribuwan Investment	
17	SEBI SPL CASE	100107/2014	Securities and Exchange Board of India Vs Shri. Ram Agarwal and Ors.	
18	SEBI SPL CASE	100165/2014	Securities and Exchange Board of India Vs Arrow Batech Internation Ltd. and Anr.	

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1	SEBI SPL CASE	100008/2015	securities and Exchange Board of India Vs Ms sure Capital Pvt. Ltd and ors.	Rajesh Gujjar
<u>COMPLIANCE</u>				
2	SEBI SPL CASE	100040/2014	Securities and Exchange Board of India Vs Ms. Plaza Platations Ltd and Ors.	
<u>STEPS</u>				
3	SEBI SPL CASE	100099/2014	Securities and Exchange Board of India Vs Manna Glass Tech, Industries Ltd. and Ors.	
4	CRI APPEAL	100098/2016	Anil Prabhudas Shah-Aplcnt. Vs State of Maharashtra and M/s. Ramkrishna Electro Component Pvt.Ltd.-Respdt.	M. J. Bandgar
5	SEBI SPL CASE	100004/2016	Securities and Exchange Board of India Vs M/s. BSI Ltd. and others	
6	SEBI SPL CASE	100019/2016	Securities and Exchange Board of India Vs Origin Agrostar Ltd. and other 6	
7	SEBI SPL CASE	100021/2016	Securities and Exchange Board of India Vs Origin Agrostar Ltd. and other 32	
8	SEBI SPL CASE	100022/2016	Securities and Exchange board of India Vs M/s Design Auto System Ltd. and other 8	
<u>REPORT</u>				
9	SPL.CASE	223/2020	SEBI Vs IMTIHAN COMMERCIAL PVT. LTD.....ors3	pp

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10	SPL.CASE	228/2020	SEBI Vs AJIT SURYAVANSHI	pp
11	SPL.CASE	229/2020	SEBI Vs UMESH CHOUKEKAR	pp
12	SPL.CASE	230/2020	SEBI Vs ISHANT HANDA	pp

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1	SEBI SPL CASE	100156/2014	Securities and Exchange Board of India Vs Ms Prabha Steel Industries Ltd. and Ors.	
2	SEBI SPL CASE	100223/2014	Securities and Exchange Board of India Vs Sahara Housing Investment Corporation Ltd. and Ors.	
3	SEBI SPL CASE	100224/2014	Securities and Exchange Board of India Vs Sahara India Real Estate and Ors	
<u>ORDER</u>				
4	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
5	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
6	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
7	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	
8	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
9	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	

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10	SEBI SPL CASE	100207/2015	Securities and exchange Board of India Vs Swadeshi Plantations Ltd. and 3 others	
<u>REPLY/SAY</u>				
11	SEBI SPL CASE	100035/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. KONKAN ADVENTURE LTD.	
<u>APPEARANCE</u>				
12	SEBI SPL CASE	100135/2014	Securities and Exchange Board of India. Vs Pan India Forest and Land Development Ltd. and Ors.	
13	SEBI SPL CASE	100030/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs CHERRY COSMETICS PVT. LTD AND ORS 2	pp
<u>REPORT</u>				
14	SESSIONS CASE	100230/1980	State Vs Vijay Baburao Salunke	D. G. P
15	SESSIONS CASE	100707/1984	State of Maharashtra Tardeo P.stn. Vs Shamshuddin Abdul @ Abu Haidar Shaikh	APP
16	SEBI SPL CASE	100277/2014	Securities and Exchange Board of India Vs Ujjwal Trade Wing	
17	SEBI SPL CASE	100339/2014	Securities and Exchange Board of India Vs Kishore Thakkar	

